

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4095
ANSWERED ON:20.12.2005
ENTREPRENEURSHIP DEVELOPMENT AMONG TRIBALS
Singh Shri Sugrib

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to support and assist the entrepreneurship development among the tribals ;
- (b) if so, the details thereof ;
- (c) the number of tribal families benefited during 2004-05 as against the target fixed by the Government and the assistance provided to such families, State-wise; and
- (d) the number of warehouses/ godowns and processing units set up during the said period against the targets fixed, State-wise ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS(SHRI P.R. KYNDIAH)

(a) A programme already exists to provide financial assistance for the economic development of eligible Scheduled Tribes under the schemes of National Scheduled Tribes Finance and Development Corporation (NSTFDC) and Tribal Cooperative Marketing Development Federation of India Ltd. (TRTFED). Government also has a programme for supporting Vocational Training Centres (VTC) for providing the professional skills to youths in various States.

(b) NSTFDC is the Apex organization for the economic development of Scheduled Tribes and provides concessional financial assistance for viable income generating scheme(s)/ project(s) costing upto Rs. 10.00 lakhs per individual unit/ profit centre and upto Rs.25.00 lakhs per Self Help Group through the State Channelising Agencies

(SCAs) and grants for undertaking training programmes for the skill and entrepreneurial development of eligible Scheduled Tribes. NSTFDC also provides Working Capital Loan through the SCAs/ Govt. owned institutions/ National level federations for undertaking procurement and/or marketing of minor forest produces/ agricultural produces collected/ grown by the Scheduled Tribes and/ or related products/services.

ELIGIBILITY CRITERIA FOR THE BENEFICIARY

i)The beneficiary (ies)should belong to Scheduled Tribes community.

ii) Annual family income of the beneficiary (ies) should not exceed double the Poverty Line (DPL) income limit (presently Rs.39,500/- p.a. for the rural areas and Rs.54,500/- p.a. for the urban areas).TRIFED is implementing - i) Project on Value Addition & Integrated Market Development of Hill Brooms; ii) Project on value addition in Sal/Siali leaves;

iii) Project on marketing development of Handicrafts under the scheme Baba Saheb Ambedkar Hastshilp Vikas Yojana, sponsored by the office of Development Commissioner (Handicrafts) Heavy Industry.

(c)(i) There is no target fixed by the Government for tribal families to be benefited as the number varies from project to project. During the year 2004-05, the number of beneficiaries covered under the scheme of VTC in the State of Assam, Gujarat, Chhattisgarh, Karnataka, Kerala, Madhya Pradesh and Meghalaya are 800, 1415, 1200, 1100, 300, 100 and 100 respectively.

(ii)Details of amount sanctioned by NSTFDC and number of families to be benefited State-wise for the year 2004-05 are given in the Annex-I.

(iii) As regards TRIFED, the number of beneficiaries covered in the training programmes/ projects in the State of Orissa, West Bengal, Madhya Pradesh and Chhattisgarh during the year 2004-05 are 116, 90, 189 and 643, respectively.

(d)At present, NSTFDC & TRIFED do not have any scheme directly undertaking such type of activities.No Government target fixed during the period.